

<b>MENTIONING REPORT COURT NO 18</b>			
<b>Date : 22/06/2020</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks (Fixed if defect free)</b>
1	BA	2909/20	FIXED ON 26/06/2020
2	WPC	5996/19	AFTER 02 WEEKS
3	WPC	594/20	AFTER 01 WEEK
4	WPC	2757/19	USUAL COURSE
5	WPC	3041/19	USUAL COURSE
6	WPC	5939/19	USUAL COURSE
7	CMP	39/20	AFTER 01 WEEK

<b>MENTIONING REPORT COURT NO 18</b>			
<b>Date : 24/06/2020</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks</b>
1	BA	2909/20	FIXED ON 26/06/2020
2	WPC	1723/20	FIXED ON 29/06/2020
3	WPC	649/20	AFTER 01 WEEK
4	WPC	7293/19	AFTER 01 WEEK
5	WPC	2856/20	AFTER 01 WEEK
6	WPC	6161/19	USUAL COURSE
7	WPC	1366/12	USUAL COURSE
8	WPC	6003/16	USUAL COURSE
9	WPC	5309/18	USUAL COURSE
10	WPL	4751/11	WPL NOT RELATED TO COURT NO. 18
11	WPC	-	DWARIKA MANDAL VS STATE, REJECTED AS CASE NO. IS NOT MENTIONED
12	WPC	-	PANKAJ KUMAR VS STATE, REJECTED AS CASE NO. IS NOT MENTIONED
13	WPC	1519/20	RETURNED TO W.P SECTION AS THIS IS WPS